

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 307 OF 2017 &  
IA NO. 586 OF 2017**  
**&**  
**APPEAL NO. 344 OF 2017**

**Dated : 5<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 307 OF 2017 & IA NO. 586 OF 2017**

**M/s Samalpatti Power Company Pvt. Ltd. ...Appellant(s)**

**Vs.**

**Tamil Nadu Generation & Distribution Corporation Limited Board & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Rahul Balaji  
Mr. Senthil Jagadeesan  
Ms. Sonakshi Malhan

Counsel for the Respondent(s) : Mr. S. Vallinayagam  
Ms. Amali for R-1

**APPEAL NO. 344 OF 2017**

**TANGEDCO ...Appellant(s)**

**Vs.**

**M/s Samalpatti Power Company Pvt. Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam  
Ms. Amali

Counsel for the Respondent(s) : Mr. Rahul Balaji  
Mr. Senthil Jagadeesan  
Ms. Sonakshi Malhan for R-1

**ORDER**

Appellants are permitted to file application for additional documents with advance copy to the other side.

List the matter on **05.12.2018**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**